

Capacity Utilisation and Modernisation of Cement Industry

2360. SHRI RAJESH KUMAR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the consumption and production of cement in the country;

(b) the number of cement factories in which full production capacity is not being utilised; and

(c) the details of the scheme being formulated by Government for the modernisation of cement industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The production of cement during the year 1979-80 was 17.62 million tonnes. As this was not adequate to meet the demand, 1.55 million tonnes of cement was imported which was also consumed.

(b) 44.

(c) Details of the scheme on modernisation of cement industry are being worked out.

Revision of Syllabi for Central Service Examination by U.P.S.C.

2361. SHRI M. V. CHANDRA-SEKHARA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Public Service Commission has set up a Sub-Committee to review the syllabi for its examinations in particular, the Civil Services Examinations;

(b) if so, when the Committee is likely to submit its report;

(c) what are the references made to the Committee;

(d) the steps being taken to change the pattern of examinations for all the competitive examinations held by the U.P.S.C.; and

(e) whether U.P.S.C. has decided to re-introduce the same subjects for

these examinations which were in the scheme of the old I.A.S. examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Commission have set up a Standing Committee consisting of three Members of the Commission, to review the scheme, syllabi, etc. for various examinations, including the Civil Services Examination, held by them.

(b) As the process of reviewing the scheme and syllabi for various examinations is of continuing nature, the question of fixing a time limit for submission of the Report of the Committee does not arise. Moreover, the Sub-Committee is not a formal one but has been set up internally as a convenient method to carry out this work.

(c) It is only an internal working arrangement of the Commission. It reviews the syllabi *suo moto*, as well as per the representations received from individuals, institutions, etc.

(d) At present, the Commission do not have under their consideration any proposal to change the existing pattern of their examinations. However, the proposals, if any, that may be made by the Standing Committee to change the pattern of examinations will be considered by the Commission.

(e) The Commission have decided that Statistics, Anthropology, Chinese and Pali which were included in the scheme of the erstwhile Indian Administrative Service etc. Examination should be re-introduced in the scheme of the Civil Services Examination. Agriculture which was a new subject introduced in the new scheme of examination and which included Animal Husbandry has been made into two separate subjects i.e. Agriculture and Animal Husbandry and Veterinary Science. Both these subjects will be offered to candidates in Civil Services Preliminary as well as

Main Examination. The subject—Statistics will be for both Civil Services (Preliminary) and Civil Services (Main) Examination and the other three only for the Civil Services (Main) Examination. This will have effect from the Civil Services Examination, 1981.

सैनिक स्कूलों में अनुसूचित जातियों/
अनुसूचित जनजातियों के लिए धारक्षण

2363. श्री हीरा लाल शर्मा ० परमार
क्या रक्षा मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या सैनिक स्कूलों में अनुसूचित जातियों और अनुसूचित जनजातियों के व्यक्तियों के बच्चों को प्रवेश के लिये धारक्षण के बावजूद भी वे निर्धारित अर्हताओं के अपेक्षित स्तर के न होने के कारण, पर्याप्त संख्या में उपलब्ध नहीं है;

(ख) यदि हां, तो क्या इन समुदायों के बच्चों को प्रवेश पूर्व प्रशिक्षण देने के लिये एक योजना सरकार के विचाराधीन है ; और

(ग) यदि हां, तो यह योजना कब तक लागू करने का विचार है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज जी० पांडेय) : (क) जी हां ।

(ख) और (ग) अन्य बातों के साथ-साथ अनुसूचित जातियों और अनुसूचित जनजातियों के बच्चों के सैनिक स्कूलों में दाखिले में घाने वाली वृत्तियों का पता लगाने और उनमें सुधार करने के लिए उपाय सुझाने के लिये एक उप समिति गठित की गई है । हाल ही में समिति ने कुछ सिफारिशों की हैं जिन पर विचार किया जा रहा है ।

Report on Committee on Environmental Protection

2364. SHRI K. P. SINGH DEO: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that a Committee set up in February, 1980

has submitted a report to the Prime Minister for inclusion of environmental protection in the concurrent list;

(b) whether all the Chief Ministers have been asked to offer their views on the recommendations of the report;

(c) if so, the reaction of Government in this regard; and

(d) by what time Government propose to implement the recommendation of the Committee?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):

(a) The Report of the Committee set up on 29th February, 1980 to recommend Legislative Measures and Administrative Machinery for Environmental Protection was submitted to the Prime Minister on 15th September, 1980. Recommendation No. 19 of the Report states; "ENVIRONMENTAL PROTECTION" should be included in the concurrent list of the Seventh Schedule to the Indian Constitution."

(b) and (c) Copies of the Report were given by the Prime Minister for their information to the Chief Ministers who attended the Conference on Sales Tax held in New Delhi in September, 1980. However, no formal reference has been made (concerning inclusion of Environmental Protection in the concurrent list) to them about the Report.

(d) The Government of India have already implemented the first recommendation of the Committee, namely "A Department of the Environment (DOE) should be created at the Centre immediately to provide explicit recognition to the pivotal role that environment conservation must play for sustainable national development." The new Department of Environment has been set up under the Prime Minister from 1st November, 1980. The remaining recommendations of the Committee have been remitted to